

Roc.No.4493/Comp/2020, Dated : 26.05.2020

E-FILING NOTIFICATION

Ref : Letter received from the Hon'ble High Court, Madras in
Roc.No.30036A/2020/Comp3, dt.22.05.2020.

It is notified that the facility of e-filing of cases (initially Bail Applications only) in the Principal District Court, Namakkal on e-filing portal (<https://efiling.courts.gov.in>) developed by the Hon'ble e-Committee, Supreme Court of India will commence from 26.05.2020.

Before e-filing, the Advocate or Party-in-person shall be required to create user account on the e-filing portal (<https://efiling.ecourts.gov.in>).

The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate/Party-in-person.

A detailed guidelines and tutorial video prepared by the Hon'ble Madras High Court for the e-filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India is available on the website of Madras High Court (<https://www.hcmadras.tn.nic.in/efiling.html>).

It is further informed that to create an account in e-filing portal, Advocates are required to register their details such as Bar Enrollment Number, Mobile Number, e-mail ID etc., in the CIS Software Application by submitting the

duly filled application form to the email address “nmk.pdc-tn@indiancourts.gov.in”.
(Form is also enclosed with this notification). It is also informed that the Advocates who have already registered their details need not submit the application form.

Further, the Advocates are required to avail the e-filing facility, using their own equipment.

Apart from E-filing as indicated above, filing of urgent cases through e-mail is permitted until further orders, in accordance with the guidelines already issued in this court's circular in D.No.2015/2020, dt.05.05.2020.

**Sd/-K.H. Elavazhagan,
Principal District Judge,
Namakkal**

Encl.: Application Form (Mobile-Email Details Collection form for Advocates)

To:

1. All the Judicial Officers in Namakkal District.
2. All the Bar Associations in Namakkal District.

Copy to:

1. The Chief Administrative officer, Court Manager, Sheristadar, Bench Clerks and Head Clerk of the Principal District Court, Namakkal.
2. The file.

Mobile-Email Details Collection Form for Advocates

(Please use Capital Letters only)

Court Complex:			
District:			
Advocate Name			
	SURNAME	FIRST NAME	MIDDLE NAME
Sex	Male / Female		
Date of Birth			
	DD	MM	YYYY
Bar Council Registration Number			
Residential Address			
Office Address			
District			
Email			
Mobile No.		Phone Office	
Phone Residence		Fax No. (If, available)	

Date:

Signature of Advocate

Place: